

CENTRAL ADMINISTRATIVE TRIBUNAL

AHMEDABAD BENCH

CA/67/96 in

O.A.NO. 266/90**~~T.A.NO.~~**DATE OF DECISION 27.8.1996.Shri Harjivan Laxman PetitionerMr.B.B.Gogia Advocate for the Petitioner [s]
VersusShri M.Ravindran & Ors. RespondentMr.A.S.Kothari Advocate for the Respondent [s]**CORAM**

The Hon'ble Mr. K.Ramamoorthy : Member (A)

The Hon'ble Mr. T.N. Bhat : Member (J)

JUDGMENT

- 1, Whether Reporters of Local papers may be allowed to see the Judgment ?
- 2, To be referred to the Reporter or not ?
- 3, Whether their Lordships wish to see the fair copy of the Judgment ?
- 4, Whether it needs to be circulated to other Benches of the Tribunal ?

Shri Harjivan Laxman
C/O Shri Labhshanker
Qtr No:16, Loco Colony,
WANKANER

.... Applicant.

(Advocate: Mr.B.B.Gogia)

VERSUS

1. Shri M. Ravindran
General Manager
Western Railway
Churchgate,
BOMBAY.

2. Shri R.M. Vast
Chief Project Manager
Western Railway, IIInd floor,
Railway pura, P.O.B.G.Stn, Bldg,
Ahmedabad 380 002.

3. Shri R.N. Aga
Divisional Railway Manager,
Western Railway
Kothi Compound,
RAJKOT

.... Respondents

(Advocate : Mr.A.S.Kothari)

O R A L O R D E R

Date: 27.8.1996

In

CA/67/1996 in OA/266/90

Per : Hon'ble Shri K. Ramamoorthy : Member (A)

Heard Mr.B.B.Gogia and Mr.M.J.Patel on behalf of
Mr.A.S.Kothari, the learned counsel for the applicant and
for the respondents respectively.


The learned counsel for the respondents states,
on instruction received from Mr. Netrapalsingh, C.L.A. ,
that the respondent-department has already reinstated
the petitioner, and back wages will be paid shortly
as per direction given in the judgment of the Hon'ble
Tribunal. The respondent-deptt. are directed to make such
payment within four weeks from the date of receipt of a


copy of this order, if not already paid.

In view of the above direction, the learned
counsel for the applicant seeks permission to withdraw
the Contempt Petition. Permission granted.

Contempt petition stands disposed of as withdrawn.
The Contempt notice is discharged.

No order as to costs.


(T.N. Bhat) 27.8.96.
Member(J)


(K.Ramamoorthy)
Member(A)

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